

HIGH COURT OF CHHATTISGARH, BILASPUR



Order Sheet

WPC No. 3699 of 2019

Chhattisgarh State Power Generation Company Ltd. **Versus** State Information
Commissioner

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| 02.06.2020 | <p>Mr. K.R. Nair, counsel for the petitioner.</p> <p>Mr. Sushobhit Singh, counsel for the Respondent No. 2.</p> <p>Counsel for the petitioner prays for withdrawal of the writ petition.</p> <p>Prayer is allowed and the present writ petition stands dismissed as withdrawn.</p> <p style="text-align: right;">Sd/- (P. Sam Koshy) JUDGE</p> |
| Rahul | |

